

# THE HIGH COURT OF ORISSA: CUTTACK

## ORDER

**Dated the 20<sup>th</sup> November, 2020**

Pursuant to the resolution of the Hon'ble Full Court, it is hereby notified that the normal functioning of the High Court shall continue to remain suspended till **08.01.2021** and the arrangement made in Office Order dtd.21.08.2020 regarding the functioning of the High Court shall remain in force till then.

The functioning of the Sub-ordinate Courts / Tribunals shall continue as per the arrangement made in the Office Order dtd.21.08.2020 until further orders.

Further, in Sub-ordinate Courts / Tribunals, the Advocates of all the parties shall be persuaded to participate in the proceedings of all types of cases especially UTP matters, old suits, Appeals, Revisions and Matrimonial and family disputes and they shall be encouraged to file written arguments in advance, so as to minimize the time of hearing.

**BY ORDER,**

  
20.11.2020  
**REGISTRAR GENERAL**

**Memo No.11065 (100) / Dtd. 20.11.2020**

**Copy forwarded to:-**

1. All Officers of the Court
2. The Addl. Registrar -cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. The Technical Director, NIC, OHC for uploading in the Orissa High Court website.
6. The Medical officer of the Court  
for information and necessary action.


  
20.11.2020  
**SPECIAL OFFICER (SPL. CELL)**



**Memo No. 11066 (70) / Dtd.20.11.2020**

**Copy forwarded to the -**

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judges.....(All) of the State
12. Chairman, Interim committee, Orissa High Court Bar Association, Cuttack
13. Commissioner of Police, Police Commissionerate, Bhubaneswar
14. Deputy Commissioner of Police, Cuttack  
for information and necessary action.


  
20.11.2020

**SPECIAL OFFICER (SPL. CELL)**

**Memo No. 11067 (8) / Dtd. 20.11.2020**

**Copy forwarded to:-**

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela
2. The Presiding Officer, Co-operative Tribunal, Bhubaneswar
3. The Presiding Officer, State Education Tribunal, Bhubaneswar
4. The Chairman, Sales Tax Tribunal, Cuttack
5. The Member, 2<sup>nd</sup> MACT, Cuttack / Sambalpur / Berhampur  
for information and necessary action.

  
20.11.2020

**SPECIAL OFFICER (SPL. CELL)**